

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA

STARRED QUESTION No. †1532
TO BE ANSWERED ON 15TH DECEMBER, 2023

ACI Scheme under PMMSY

† 1532 . **Shri Surendra Singh Nagar:**

Will the Minister of **Fisheries, Animal Husbandry and Dairying** be pleased to state:

- (a) whether Government proposes to implement Aquaculture Crop Insurance (ACI) scheme for shrimp and fish under the Pradhan Mantri Matsya Sampada Yojana (PMMSY);
- (b) if so, the details thereof;
- (c) whether there are any technical challenges in the implementation of the said scheme; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI PARSHOTTAM RUPALA)

(a) to (d): The Department of Fisheries, Ministry of Fisheries, Animal Fisheries Husbandry and Dairying under its flagship scheme on Pradhan Mantri Matsya Sampada Yojana (PMMSY) is implementing a Pilot Project on Aquaculture Crop Insurance for both fish crop and Shrimp Crop to cover 1200 ha Shrimp Crop and 1000ha fish crop with a subsidy assistance towards the insurance premium at 20% for General Category and 30% for SC/ST and Women Category. The Scheme provides basic insurance cover for yield losses due to no-preventable risks such as Summer Kill, Pollution, Poisoning, Riot and Strike, malicious acts of third parties, Earthquake, Explosion/Implosion, Storm, Cyclone, Flood, Inundation and other natural calamities. Further, constraints being faced in implementation of Scheme are Higher Premium rate, non-availability of legacy data, inclusion of GST, non-coverage of disease and natural calamity, non-availability of existing claim methodology/ policy developed for crop insurance, low interest of Farmers etc.
